

**GOVERNMENT OF INDIA  
MINISTRY OF POWER  
LOK SABHA  
UNSTARRED QUESTION NO.608  
ANSWERED ON 28.11.2024**

**ELECTRIFICATION UNDER DDUGJY**

**†608. SHRI CHHOTELAL:**

**Will the Minister of POWER  
be pleased to state:**

- (a) the reasons for non-availability of power supply in villages Barhmauri, Chakariya, Pindari, Basuwari, etc. under Block Kone; Villages Khoraila, Mahuli, Chargara, Madapa, Deohar Dareva, Naudiha, Kodai, Barwari, Nagwan, Shurshot Darma, Dumarkon, etc. under Block Nagwa and villages Jogaeal, Bahattartola, Kuldomori, Sattartola Panari, Lagbhag Pachastola etc. under Block Chopan;**
- (b) whether the Government proposes to implement Deendayal Upadhyaya Gram Jyoti Yojana (DDUGJY) for electrification in the said villages; and**
- (c) if so, the details thereof and if not, the reasons therefor?**

**A N S W E R**

**THE MINISTER OF STATE IN THE MINISTRY OF POWER**

**(SHRI SHRIPAD NAIK)**

**(a) to (c) : Government of India launched Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) in December, 2014 for rural electrification works including strengthening and augmentation of sub-transmission & distribution infrastructure. A total of 18,374 villages were electrified under the scheme. The scheme stands closed as on 31-03-2022.**

**Government of India launched Revamped Distribution Sector Scheme (RDSS) in 2021 with the objective of improving the quality and reliability of supply of power to consumers through a financially sustainable and operationally efficient Distribution Sector. Projects worth Rs 2.77 lakh Crore**

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have been sanctioned for infrastructure and smart metering works under the scheme. This includes electrification of left out households under SAUBHAGYA and all identified Tribal households under PM-JANMAN (Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan) and Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DA-JGUA) as per the scheme guidelines.

**As reported by the Purvanchal Vidyut Vitaran Nigam Ltd. (PuVVNL):**

- 1) Except Dumarkon the said 20 villages of Kone, Nagwa and Chopan block fall under the Sonbhadra District, Uttar Pradesh, which are already electrified and received an average power supply for 17:45 hours.**
- 2) Further, works worth Rs. 27.90 lakh have been sanctioned under RDSS for electrification of left out households of 02 newly developed hamlets among the two subject villages.**

**Village Dumarkon falls under the jurisdiction of South Bihar Power Distribution Company Ltd (SBPDCL) in the State of Bihar. As reported by SBPDCL, the village Dumarkon falls in the forest and hilly area of Kaimur district with electricity supply for 6-8 hours through Off-grid (solar energy) based system. Further, grid-based electrification works worth Rs. 68.66 lakh have been sanctioned under the RDSS which would improve the power supply in the village.**

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